

1	2	3	4	5
3. Orissa	77,400 +41,220 (Addl.)	10,723	5,667	8,323
4. Assam	44,000 10,000 (Addl.)	7,541	11,715	8,567
5. Tripura	11,000	759	987	440
6. Nagaland	11,000	340	305	400
7. Meghalaya	16,500	493	658	650
8. Manipur	11,000	524	576	432
9. Sikkim	11,000	107.5	413	426
10. Mizoram	6,000	171	185	100
11. Aurnachal Pradesh	13,000	223	110	286

*Allocation are made for each quarter.

**Allocations are made on monthly basis, monthly quota being the same for all months.

Indo-French agreement for starting Aluminium plant in Koraput

550. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Indo-French agreement to start the Alumina Plant in Koraput District in Orissa has taken shape by now;

(b) if so, when the construction work of this project is going to be undertaken; and

(c) whether the lead and zinc projects in Orissa are going to start work soon and if so, when?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL & MINES (SHRI PRANAB MUKHERJEE): (a) The Government of France has evinced keen interest in implementation of an alumina/aluminium complex in Orissa and has offered to put together a comprehensive financial package covering the cost of the project including the infrastructure. The package is awaited. A Memorandum of Understanding was signed in this regard between the Government of India and the Government of

France on 28th January, 1980. In pursuance of the Memorandum of Understanding, the Bharat Aluminium Company will shortly commence discussions on the terms and conditions of technical collaboration with M/s. Aluminium Pechiney of France.

(b) The feasibility Report on the project prepared by M/s. Aluminium Pechiney is presently under examination by the various appraisal agencies and the project will thereafter come up to Government for an investment decision.

(c) On 11th January, 1979, Government sanctioned the setting up of a project for exploitation of Sargipalli lead deposits in Orissa. Necessary steps are under way for the implementation of the project. No zinc deposit in Orissa has come to light so far.

Revision of Export Policy

551. SHRI JAI NARAIN: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that new Government in the Centre propose to

revise the existing export policy of the country; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES & STEEL & MINES (SHRI PRANAB MUKHERJEE): (a) & (b). The Export Policy is announced for each financial year April-March. The Export Policy for the next year i.e. April 1980-March 1981 is under formulation. It is not possible to give details of the Export Policy at this stage.

Measures to curb smuggling between India and Sri Lanka

552. SHRI AMARSING V. RATHAWA: Will the Minister of FINANCE be pleased to state; Measures taken by Government to curb smuggling between India and Sri Lanka?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): According to reports received by Government, smuggling between India and Sri Lanka is under check.

The measures taken by Government include strengthening of intelligence and preventive set up, providing the staff deployed on Anti-smuggling work with vehicles, vessels and other equipment so as to make them more effective, intensification of patrolling on the high seas and on the coast and wireless net-work coverage. Periodical conferences between senior Enforcement officers of India and Sri Lanka are also held to review and co-ordinate the anti-smuggling measures taken by the two countries to combat smuggling.

Investment in and return from public Sector

553. SHRI CHINTAMANI PANIGRAHI: Will the Minister of FINANCE be pleased to state:

(a) the total investment in the Public Sector at present in the country;

(b) what was the annual return from this investment in 1979-80; and;

(c) whether Government propose to adopt measures to improve this return and the measures thought of?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):

(a) The total investment in Public Sector Enterprises of the Central Government at the end of March, 1979, by way of equity and loan was Rs. 15,602 crores. The capital employed which represents the net fixed assets plus current assets minus current liabilities in these enterprises was Rs. 14,173 crore.

(b) The annual accounts of public enterprises by and large, are finalised on financial year basis. The accounts for the year 1979-80 are not yet due. The percentage of gross profit to capital employed for the year 1978-79, for which information is available, was 7.59 per cent.

(c) Working of the public enterprises is constantly reviewed. Apart from performance review meetings held by the Secretaries of the administrative Ministries, a Committee at the Ministerial level has also been appointed to monitor availability of the infrastructural facilities like coal, power, transport, etc. to enable public enterprises to achieve better capacity utilisation, higher production and increased profitability.

Availability of funds to States from Small Saving Schemes

554. SHRIMATI GEETA MUKHERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether the Government are considering to revise the decision of the previous Government as regards the burden of repayment arising from the Small Savings Schemes;

(b) whether the Seventh Finance Commission's unanimous recommendation that 75 per cent of the funds